

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 376/2014

New Delhi, this the 27th day of February, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Mr. Gopi Ram Meena, Chowkidar
R/o. L-457, Gali No. 7,
Sangam Vihar,
New Delhi – 110 062.

...Applicant

(None)

Versus

Commissioner,
South Delhi Municipal Corporation,
26th Floor, Civic Centre,
JLN Marg, Minto Road,
New Delhi - 02.

...Respondents

(By Advocate : Ms. Deepti Chaturvedi for Mr. R. K. Jain)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

None for the applicant. It is perused from the order sheets that previously also on various occasions applicant was not present. Accordingly, the O.A is dismissed for default.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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